

Reports and Accounts (2021-22 and 2023-24) of Central Agricultural University, Imphal, Manipur; ICAR, New Delhi and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 30 of the Central Agricultural University Act, 1992: -

(a) Annual Accounts of the Central Agricultural University, Imphal, Manipur, for the year 2021-22, and the Audit Report thereon.

(b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2260/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

(a) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2023-24, and the Audit Report thereon.

(b) Statement by Government accepting the above Annual Accounts.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2354/18/25]

Notification of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Sir, I lay on the Table, a copy (in Hindi only) of the Ministry of Railways Notification No. G.S.R. 21(E)., dated the 7th January, 2025, publishing a Corrigendum to the Hindi Version of the Notification No. G.S.R. 778(E), dated the 23rd December, 2024.

[Placed in Library. See No. L.T. 2574/18/25]

I. Reports and Accounts (2023-24) of EIL, Bhubaneswar; BSLC, Bhubaneswar; RINL, Visakhapatnam and related papers

II. Reports and Accounts (2019-20 and 2020-21) of NAB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU

SRINIVASA VARMA): Sir, I lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Ninety-seventh Annual Report and Accounts of the Eastern Investments Limited (EIL), Bhubaneswar, Odisha, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 2575/18/25]

(ii) (a) One Hundred and Thirteenth Annual Report and Accounts of the Bisra Stone Lime Company Limited (BSLC), Bhubaneswar, Odisha, for the year 2023-24, together with the Auditor's Report on the Account and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 2576/18/25]

(iii) (a) Forty-second Annual Report and Accounts of the Rashtriyalspat Nigam Limited (RINL), Visakhapatnam, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2577/18/25]

II. A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of the National Automotive Board (NAB), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii) (a) Annual Report and Accounts of the National Automotive Board (NAB), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) and (ii), See No. L.T. 2355/18/25]

I. Notifications of the Ministry of Textiles

II. Report and Accounts (2023-24) of CCIC, New Delhi; PDEXCIL, Mumbai and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्र मार्गेरिटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 5325(E)., dated the 10th December, 2024, nominating Shri Samik Bhattacharya, Member of Rajya Sabha to serve as member of the Board of National Jute Board for a period of two years from the date of this Notification, issued under sub-section 4(b) of Section 3 of the National Jute Board Act, 2008.

(ii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 5653(E)., dated the 31st December, 2024, amending the Principal Notification No. S.O. 5459(E), dated the 26th December, 2023, under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library. For (i) and (ii), See No. L.T. 2356/18/25]

II. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Annual Report and Accounts of the Central Cottage Industries Corporation of India Ltd. (CCIC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2458/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

(a) Twenty-ninth Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on